

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-115  
CAA/07/230/232/ND/2020

IN THE MATTER OF:

Open Technologies India Pvt Ltd and ESQ Management Solutions India Pvt Ltd

....Applicant

SECTION

U /s. 230-232

Order delivered on 03.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Notice be issued to the Ministry of Corporate Affairs through Regional Director (Northern Region), Registrar of Companies (NCT of Delhi & Haryana) Official Liquidator (New Delhi) and Nodal Officer-DCIT (High Court Cell) of Income Tax as well as publication of the Notice of petition in the newspapers namely Business Standard (English- Delhi Edition) and Business Standard (Hindi-Delhi Edition). List the case on 27.02.2020.

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(SUMITA PURKAYASTHA)  
MEMBER (T)

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(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)